## Name of the Corporate Debtor: LABLAND BIOTECHS PRIVATE LIMITED CIN : U24129KA1994PTC016040 Date of commencement of CIRP: 13th June 2025

LIST OF CREDITORS Summary as on 04th July 2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Annexure 2 - List of unsecured financial creditors belonging to any class of creditors

	Name of the Creditor	Details of Claim Received		Details of Claim Admitted										
SI NO		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by gurantee		% of Voting Share in SCC	Amount of Contigent Claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any